

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 247 of 2013 &
IA-333 of 2013**

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

SLT Power & Infrastructure Projects Pvt. Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent (s): Mr. K.V. Mohan for APERC
Mr. P. Shiva Rao
Mr. G.V. Brahamananda for R.2 to R.6**

ORDER

As agreed by the learned counsel for the parties, post the matter for the reply submissions of the Respondents on **20.02.2014** before the ***Chennai Circuit Bench.***

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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